

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

3. C.P. (CAA)/15(MB)2023
In
C.A.(CAA)227(MB)/2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **19.01.2023**

Name of the Parties: Sheth Developers & Realtors (India) Limited

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner present.
2. Hard copy of the Petition is not available with the Bench.
3. List this matter for hearing on **20.02.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)